

tary Affairs Minister comes we may take up private Members business.

[English]

We will get it clarified. Shri Surendra Yadav.

[Translation]

SHRI NITISH KUMAR : Mr. Deputy-Speaker, Sir, I think that the Government is not serious towards the House and they want to transact this business in this way after 6.00 p.m. We Vehemently oppose it. If the House sits after 6.00 p.m., I shall absent my self in protest.

15.38 hrs.

MOTION RE: SEVENTH REPORT OF THE
COMMITTEE ON PRIVATE MEMBERS' BILLS
AND RESOLUTIONS

[English]

SHRI SURENDRA YADAV (Khalilabad) : I beg to move :

"That this House do agree with the Seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 19th March, 1997."

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Seventh Report of the Committee on Private Members' Bills and Resolution presented to the House on the 19th March, 1997

The motion was adopted

15.39 hrs.

*THE MOTHERS LINEAGE BILL

[Translation]

SHRIMATI SUMITRA MAHAJAN (Indore) : Mr. Deputy-Speaker, Sir, I beg to move for leave to introduce a Bill to provide for the right to trace one's lineage from the side of one's mother.

[English]

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the right to trace one's lineage from the side of one's mother."

The motion was adopted

SHRIMATI SUMITRA MAHAJAN : I introduce the Bill.

15.39½ hrs.

[English]

*PROVISION OF COMMUNICATION FACILITIES
IN EVERY VILLAGE BILL

DR. T. SUBBARAMI REDDY (Visakhapatnam) : I beg to move for leave to introduce a Bill to provide for the facilities of telephone and post and telegraph office in all the village of the country.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the facilities of telephone and post and telegraph office in all the village of the country."

The motion was adopted.

DR. T. SUBBARAMI REDDY : I introduce the Bill.

15.39¾ hrs.

*YOUTH WELFARE BILL

[English]

DR. T. SUBBARAMI REDDY (Viskhapatnam) : I beg to move for leave to introduce a Bill to provide for a comprehensive policy for the development of the youth in the country.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for a comprehensive policy for the development of the youth in the country."

The motion was adopted